

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/3322/2026 BLAPL/1123/2026	POTNURU KESHAB RAO @ P. KESHAB RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /2 /2026 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA GR/0000006/2026
2	D-BLAPL/3227/2026 BLAPL/1124/2026	TIPU @ MAHESH KUMAR @ MAHESH KUMAR SAHA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	SPECIAL CRIME UNIT /6 /2025 A.D.J.,BHUBANESWAR(Khordha) CT/0000008/2026
3	D-BLAPL/3228/2026 BLAPL/1125/2026	RAMESH PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /150 /2011 A.D.J.,BHANJANAGAR(Ganjam) ST/0000117/2025
4	D-BLAPL/3230/2026 BLAPL/1126/2026	DIVYANSHU KUMAR VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SPECIAL CRIME UNIT /10 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002271/2025
5	D-BLAPL/3248/2026 BLAPL/1127/2026	SUBHAM GUPTA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK RURAL /779 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0002888/2025
6	D-BLAPL/3249/2026 BLAPL/1128/2026	PRAFULLA @ PAPU PRADHAN VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	PURIGHAT /254 /2025 2ND A.D.J.,CUTTACK(Cuttack) ST/0000342/2025
7	D-BLAPL/3308/2026 BLAPL/1129/2026	RANJAN URAON VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 S.D.J.M.,PADAMPUR(Bargarh) 2(B)CC/0000016/2025
8	D-BLAPL/40114/2025 BLAPL/1130/2026	SHIBABRAT SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	ANGUL TOWN /1153 /2025 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000036/2025
9	D-BLAPL/573/2026 BLAPL/1131/2026	KISIN @ PUNA MARNDI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	UDALA /441 /2025 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj) CT/0001123/2025
10	D-BLAPL/3340/2026 BLAPL/1132/2026	SANJIB KUMAR PARIDA @ SANJIB PARIDA @ DUKHA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BHADRAK RURAL /839 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0003105/2025
11	D-BLAPL/3271/2026 BLAPL/1133/2026	JITU @ JITEN BEHERA @ JITENDRA BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	RASOL /305 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000810/2025

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12	D-BLAPL/87/2026 BLAPL/1134/2026	GANESH PRADHAN VS STATE OF ODISHA	KRUSHNA CHANDRA MEHER VS	BOUDH /249 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000102/2025
13	D-BLAPL/3275/2026 BLAPL/1135/2026	PABANA NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /450 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0001451/2025
14	D-BLAPL/3348/2026 BLAPL/1136/2026	SURJAL NAG VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BARGARH /719 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000098/2025
15	D-BLAPL/3277/2026 BLAPL/1137/2026	SIPUNA SETHY VS STATE OF ODISHA	CHHABI BEHERA VS	CHOUDWAR /737 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0001215/2025
16	D-BLAPL/2018/2026 BLAPL/1138/2026	BAYA @ BAYADHAR BHUYAN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	SHERAGADA /545 /2023 A.D.J.,ASKA(Ganjam) ST/0000035/2024
17	D-BLAPL/3295/2026 BLAPL/1139/2026	ABHINASH PAWAR @ ABINASH VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	AMBADOLA /87 /2019 A.D.J.,CUM SPECIAL JUDGE,BISSAMCUM CT/0000053/2024
18	D-BLAPL/3349/2026 BLAPL/1140/2026	AJAY NAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khurda) TR/0000132/2025
19	D-BLAPL/3314/2026 BLAPL/1141/2026	PRAMOD KUMAR RANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /178 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000082/2025
20	D-BLAPL/2613/2026 BLAPL/1142/2026	SUDAM BEHERA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	/ / SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000352/2025
21	D-BLAPL/2858/2026 BLAPL/1143/2026	PUJURA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /50 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000052/2025
22	D-BLAPL/2923/2026 BLAPL/1144/2026	MD. SANAULLA @ SANAULLA VS STATE OF ODISHA	ABHISEK DASH VS	RAJGANGPUR /592 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0001175/2025
23	D-BLAPL/3378/2026	JITU @ JITENDRA KUMAR SAHU @ JITENDRA SAHU	JUGALA KISHORE PANDA	KABISURYANAGAR /238 /2025

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	BLAPL/1145/2026	VS STATE OF ODISHA	VS	A.D.J.,KODALA(Ganjam) ST/0000126/2025
24	D-BLAPL/3078/2026 BLAPL/1146/2026	SUDHIN S VS STATE OF ODISHA	AMIT BISWAL VS	MOHANA /208 /2025 SPECIAL JUDGE,GAJAPATI(Gajapati) Spl/0000075/2025
25	D-BLAPL/2710/2026 BLAPL/1147/2026	PANKAJ KUMAR DAS @ RINKU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /155 /2025 SPECIAL JUDGE (POCSO), BALASORE(B Spl/0000379/2025
26	D-BLAPL/3086/2026 BLAPL/1148/2026	NRUPA BAGARTY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KHAPRAKHOL /277 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001554/2025
27	D-BLAPL/3325/2026 BLAPL/1149/2026	MAHESH VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	SPL.TASK FORCE /227 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000754/2025
28	D-BLAPL/3269/2026 BLAPL/1150/2026	GANESWAR SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /4 /2026 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000004/2026
29	D-BLAPL/3331/2026 BLAPL/1151/2026	RUHIA @ RABINDRA SINGH VS STATE OF ODISHA	KHAGESWAR BEHERA VS	SORO /769 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001477/2025
30	D-BLAPL/3337/2026 BLAPL/1152/2026	PRADIP @ PRADIPTA JENA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	PATTAMUNDAI RURAL PS /28 /2026 J.M.F.C.-ADDL.CIVIL JUDGE(JD),PATTAL GR/0000045/2026
31	D-BLAPL/3092/2026 BLAPL/1153/2026	HIRAMANI SINGH VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000001/2026
32	D-BLAPL/3394/2026 BLAPL/1154/2026	AJIT PATTANAYAK @ PINKU VS STATE OF ODISHA	JAYADEBA BEHERA VS	NEMALO /100 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000180/2025
33	D-BLAPL/3215/2026 BLAPL/1155/2026	MANA MAJHI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BIJEPUR /39 /2025 J.M.F.C.,LANJIGARH(Kalahandi) CT/0000240/2025
34	D-BLAPL/3372/2026 BLAPL/1156/2026	SUSANTA @ SUSHANTA KUMAR SAHOO VS	PRIYA RANJAN SINGH VS	MOTANGA /4 /2026 J.M.F.C.,DHENKANAL(Dhenkanal)

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35	D-BLAPL/3219/2026 BLAPL/1157/2026	STATE OF ODISHA DEBARSIPATRA VS STATE OF ODISHA	DEBASNAN DAS VS	GR/0000004/2026 PATNA /122 /2025 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000570/2025
36	D-BLAPL/3240/2026 BLAPL/1158/2026	NABA KISHORE PALEI @ GANDU GOLEI VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BALIPATNA /160 /2024 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000166/2024
37	D-BLAPL/3384/2026 BLAPL/1159/2026	MADHABA GANDA VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	KHAJURIPADA /76 /2025 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000020/2025
38	D-BLAPL/3385/2026 BLAPL/1160/2026	BHIMA @ KRUSHNA CHANDRA RAY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /835 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K GR/0001907/2025
39	D-BLAPL/3253/2026 BLAPL/1161/2026	BHARAT NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	MALKANGIRI /280 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000349/2025
40	D-BLAPL/3357/2026 BLAPL/1162/2026	SANTOSH KUMAR PAIKRAY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamar 2(A)CC/0000004/2026
41	D-BLAPL/3255/2026 BLAPL/1163/2026	DHANA RAMPURIA @ DHANA RAMAPURIA VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /3 /2026 SPECIAL JUDGE(POCSO),JEYPORE(Kora Spl/0000002/2026
42	D-BLAPL/3358/2026 BLAPL/1164/2026	SUNA @ PAGAL SINGH VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BARIPADA TOWN /471 /2024 2ND A.D.J., BARIPADA(Mayurbhanj) ST/0000272/2024
43	D-BLAPL/3396/2026 BLAPL/1165/2026	BABU @ BIDYADHAR NAIK VS STATE OF ODISHA	DEBASNAN DAS VS	ANGUL TOWN /972 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0002111/2025
44	D-BLAPL/3261/2026 BLAPL/1166/2026	KESABA MAJHI VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	/ /0 J.M.F.C,KOMNA(Nuapada) 2(B)CC/0000005/2025
45	D-BLAPL/3369/2026 BLAPL/1167/2026	DHIRA @ DHIREN NAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL TOWN /28 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000003/2026

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46	D-BLAPL/3267/2026 BLAPL/1168/2026	KIRAN KUMAR DAS VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /607 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(GR/0001789/2025
47	D-BLAPL/3135/2026 BLAPL/1169/2026	BHUBANA GARTIA @ PINTU VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	BHEDEN /80 /2025 A.D.J.,BARGARH(Bargarh) CT/0000158/2025
48	D-BLAPL/3294/2026 BLAPL/1170/2026	BISWANATH HANTAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /103 /2024 ADDL DISTRICT AND SESSIONS JUDGE CT/0000124/2024
49	D-BLAPL/3018/2026 BLAPL/1171/2026	SADDAM HUSEN KHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KABISURYANAGAR /603 /2022 A.D.J.,KODALA(Ganjam) ST/0000105/2023
50	D-BLAPL/950/2026 BLAPL/1172/2026	NAZRUL ISLAM VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	/ /0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000064/2025
51	D-BLAPL/125/2026 BLAPL/1173/2026	CHANDRAMANI BAL @ CHANDAN VS STATE OF ODISHA	ABHAS MOHANTY VS	BHADRAK RURAL /240 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0001041/2025
52	D-BLAPL/3283/2026 BLAPL/1174/2026	SUJIT BEHERA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	REAMAL /196 /2014 A.D.J.,DEOGARH(Debagarh) ST/0000007/2022
53	D-BLAPL/3284/2026 BLAPL/1175/2026	SUMIT KAUSHIK VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000033/2025
54	D-BLAPL/1364/2026 BLAPL/1176/2026	S. KALAI SELVAN VS STATE OF ODISHA	MANORANJAN PADHY VS	CHITRAKONDA /117 /2025 DISTRICT AND SESSIONS JUDGE,MAL Spl/0000097/2025
55	D-BLAPL/3286/2026 BLAPL/1177/2026	PANCHANAN NAYAK @ PANCHANANA VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /167 /2025 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000501/2025
56	D-BLAPL/3300/2026 BLAPL/1178/2026	SAGAR MALIK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	PATTAMUNDAI RURAL PS /7 /2026 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATT GR/0000007/2026
57	D-BLAPL/3411/2026	BANTY @ AKSHIT KUMAR	RAJJEET ROY	CYBER CRIME AND ECONOMIC OFFEN

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	BLAPL/1179/2026	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0002310/2025
58	D-BLAPL/578/2026 BLAPL/1180/2026	SANOJ KHATUA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000113/2025
59	D-BLAPL/248/2026 BLAPL/1181/2026	SURYAKANTA MOHAPATRA VS STATE OF ODISHA	BIDYUTLATA MOHANTY VS	//0 SPECIAL JUDGE, PURI(Puri) TR/0000120/2025
60	D-BLAPL/2675/2026 BLAPL/1182/2026	BRAJEN MANDAL VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	//0 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats Spl/0000001/2026
61	D-BLAPL/2718/2026 BLAPL/1183/2026	RANJAN KUMAR PANDA VS STATE OF ODISHA	GOURAV DASH VS	//0 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000062/2025
62	D-BLAPL/3256/2026 BLAPL/1184/2026	NABI KHAN VS STATE OF ODISHA	SURESH KUMAR JENA VS	JHARSUGUDA /646 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsug Spl/0000059/2025
63	D-BLAPL/577/2026 BLAPL/1185/2026	AMBIKA AMATA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	PHIRINGIA /203 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000111/2025
64	D-BLAPL/3182/2026 BLAPL/1186/2026	VICKY @ AMIT MAJHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 A.D.J.,NAYAGARH(Nayagarh) TR/0000123/2025
65	D-BLAPL/2927/2026 BLAPL/1187/2026	DEVI PRASAD DAS VS STATE OF ODISHA	ABHISHEK DASH VS	// DISTRICT & SESIONS JUDGE,BHUBANE TR/0000007/2026
66	D-CMP/4069/2026 CMP/225/2026	MAMATA PATRA VS SANAT RANJAN NAYAK	SHIB SHANKAR MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001054/2021
67	D-CMP/3568/2026 CMP/226/2026	ANANTA BEHERA VS SHYAMA SUNDAR BEHERA	KISHORE CHANDRA SATAPATHY VS	// CIVIL JUDGE (JD),JAJPUR(Jajapur) CS/0000347/2022
68	D-CMP/4164/2026 CMP/227/2026	MADHUSUDAN BEHERA VS	MAHESWAR MOHANTY VS	// DISTRICT & SESIONS JUDGE,BARIPADA

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69	D-CMP/4381/2026 CMP/228/2026	BHUPATI BEHERA ANANTA DIGAR VS BHAGABAN KALIA	SAMIR KUMAR MISHRA, (SR.ADV.) VS	Fao/0000009/2025 // A.D.J.,BARIPADA(Mayurbhanj) Fao/0000015/2025
70	D-CMP/4354/2026 CMP/229/2026	BHARATPUR COLLIERY LABOUR UNION, TALCHER VS MANOJ BHUTIA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),TALCHER(Anugul) CS/0000239/2025
71	D-CMP/4302/2026 CMP/230/2026	SNEHALATA ROUSTRAY VS BIPRA CHARAN PATRA	RAMA CHANDRA MOHANTY VS	// DISTRICT & SESIONS JUDGE,BHUBANE Fao/0000101/2025
72	D-CMP/2484/2026 CMP/231/2026	RAM PRATAP KHERIA VS RANJAN KUMAR PRADHAN	SANDIPANI MISRA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0000572/2010
73	D-CONTC/3622/2026 CONTC/733/2026	PARIKSHITA MALLICK VS ARAVIND AGRAWAL, I.A.SLOK SEVA BHAWAN, BHUBANESWAR,KHORDHA	KUNAL KUMAR SWAIN VS	// () //
74	D-CONTC/3628/2026 CONTC/734/2026	DURGA KANTA MAHANTA VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// () //
75	D-CONTC/3630/2026 CONTC/735/2026	SISIR KANTA SADANGI VS ARAVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// () //
76	D-CONTC/667/2026 CONTC/736/2026	SRINIBASH PALTA VS THE LAND ACQUISITION OFFICER, LOWER SUKTEL IRRIGATION PROJECT	RABINDRA NATH DEBATA VS	// () //
77	D-CONTC/3732/2026 CONTC/737/2026	SWADHIN JENA VS DR. N. THIRUMALA NAIK, I.A.S.LOK SEVA BHAWAN, BHUBANESWAR,KHORDHA	ADV. VS	// () //
78	D-CONTC/3737/2026 CONTC/738/2026	HARAPRIYA DASH VS ARAVIND AGRAWAL, IAS	ADV. VS	// () //
79	D-CONTC/3739/2026 CONTC/739/2026	SUBASH CHANDRA SAMAL VS DR. ARVIND AGRAWAL, I.A.S.	ADV. VS	// () //

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80	D-CONTC/3742/2026 CONTC/740/2026	AMULYA KUMAR PANDA VS DR. ARVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
81	D-CONTC/3841/2026 CONTC/741/2026	KANAK RASMI DAS VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
82	D-CONTC/4043/2026 CONTC/742/2026	BHAJAHARI BEHERA VS SUDARSAN CHAKRABARTI, DIRECTOR CUM MEMBER SEC., ODISHA STATE AGRIC. MARKETING BOARD, BHUBANESWAR	ADV. VS	// 0 //
83	D-CONTC/3745/2026 CONTC/743/2026	GANAPATI PUROHIT VS MIHIR KUMAR MOHANTY, O.A.S.(SAG)	ADV. VS	// 0 //
84	D-CONTC/3767/2026 CONTC/744/2026	GOUTAM KUMAR ROUSTRAY VS ARAVIND AGRAWAL, IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	ADV. VS	// 0 //
85	D-CONTC/3777/2026 CONTC/745/2026	PRATAP KUMAR SENAPATI VS ER. P.K.MAJHI, THE CHIEF CONSTRUCTION ENGINEER, CUTTACK	ADV. VS	// 0 //
86	D-CONTC/3778/2026 CONTC/746/2026	TARA PRASAD SAMANTARAY VS SANJAYA KUMAR SINGH, I.A.S	ADV. VS	// 0 //
87	D-CONTC/3781/2026 CONTC/747/2026	SURESH CHANDRA SAHOO VS DR.N.TIRUMALA NAIK, IAS	ADV. VS	// 0 //
88	D-CONTC/3856/2026 CONTC/748/2026	SURENDRANATH MALLICK VS USHA PADHEE, SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT.	ASHOK KUMAR ROUT VS	// 0 //
89	D-CONTC/3890/2026 CONTC/749/2026	NARESH KUMAR PUJARI VS ARAVIND AGRAWAL, I.A.S	JYOTI RANJAN KHUNTIA VS	// 0 //
90	D-CONTC/3903/2026 CONTC/750/2026	JYOTSNALATA JENA VS PRIYANKA BEHERA, OES.II, B.E.O, CUTTACK SADAR	ADV. VS	// 0 //
91	D-CONTC/669/2026	PRAFULLA KUMAR SAHOO	AMIYA KUMAR MOHANTY	//

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	CONTC/751/2026	VS AUROBINDA AGARWAL, IAS	VS	0 //
92	D-CONTC/1540/2026 CONTC/752/2026	ALIVA JENA VS BASANT KUMAR NAYAK, D.E.O., BALASORE	ADV. VS	// 0 //
93	D-CONTC/1542/2026 CONTC/753/2026	DURGA RANI KARMAKAR VS BASANT KUMAR NAYAK, D.E.O., BALASORE	ADV. VS	// 0 //
94	D-CONTC/1546/2026 CONTC/754/2026	SANJUKTA DIKSHIT VS BASANT KUMAR NAYAK, D.E.O., BALASORE	ADV. VS	// 0 //
95	D-CONTC/1551/2026 CONTC/755/2026	RANJAN KUMAR SINGH VS BASANT KUMAR NAYAK, D.E.O., BALASORE	ADV. VS	// 0 //
96	D-CONTC/3217/2026 CONTC/756/2026	SUJATA DAS VS ANJALI MACHHKHANDA, SECRETARY DISTRICT LEGAL SERVICES AUTHORITY,NAYAGARH	ADV VS	// 0 //
97	D-CONTC/3552/2026 CONTC/757/2026	YASHOBANTA NARAYAN PATHY VS SATYA PRAKASH TRIPATHY, EXECUTIVE OFFICER, MUNICIPALITY, ANGUL	RAJESH KUMAR MAHAPATRA VS	// 0 //
98	D-CONTC/3801/2026 CONTC/758/2026	RAJYA UPAVAKTA MAHILA MAHASANGHA (RUMM), BHADRAK VS ASWATHY S, IAS	ADV. VS	// 0 //
99	D-CONTC/3891/2026 CONTC/759/2026	TOPISWAR PATRA VS ARAVIND AGRAWAL, I.A.S	JYOTI RANJAN KHUNTIA VS	// 0 //
100	D-CONTC/3895/2026 CONTC/760/2026	M.C. OF GOBINDA CHANDRA HIGH SCHOOL, NUAGARH VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
101	D-CONTC/3899/2026 CONTC/761/2026	TRAILOKYANATH SAHOO VS KALI PRASANNA MOHAPATRA, IAS	ADV. VS	// 0 //
102	D-CONTC/3900/2026 CONTC/762/2026	DEBENDRA KUMAR SAHU VS	ADV. VS	// 0

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103	D-CONTC/3950/2026 CONTC/763/2026	SUBRAT KUMAR PANDA, IAS SANTOSH KUMAR DANDSENA VS MAHAMMAD AJIJ KHAN, DFO, KHARIAR FOREST DIVISION, NUAPADA	BRAJA KISHOR PANDA VS	// // ()
104	D-CONTC/3022/2026 CONTC/764/2026	DURYODHAN BISWAL VS USHA PADHEE, PRINCIPAL SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPTT.	ADV VS	// // ()
105	D-CONTC/3343/2026 CONTC/765/2026	SUBHADRA CHHATRIA VS INDRAMANI TRIPATHY, I.A.S	ADV. VS	// // ()
106	D-CONTC/3345/2026 CONTC/766/2026	JHADI KISHAN VS INDRAMANI TRIPATHY, I.A.S	ADV. VS	// // ()
107	D-CONTC/3346/2026 CONTC/767/2026	PHUDANASIA SAMAD VS INDRAMANI TRIPATHY, I.A.S	ADV. VS	// // ()
108	D-CONTC/3504/2026 CONTC/768/2026	BAIDEHI MAJHI @ BOIDEHI MAJHI VS S.N.GIRISH, I.A.S	ADV. VS	// // ()
109	D-CRLA/3051/2026 CRLA/134/2026	TIKENDRA JANI VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	PAPADAHANDI /179 /2024 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000043/2024
110	D-CRLMC/2940/2026 CRLMC/368/2026	NARAYAN PRUSTY VS STATE OF ODISHA	SWAYANSHU SATYAPRAGYAN SWAIN VS	//0 Civil Judge Jr. Division-cum-JMFC Court at 2(A)CC/0000004/2026
111	D-CRLMC/39405/2025 CRLMC/369/2026	SOPNA MOHAPATRA VS STATE OF ODISHA	SAUVAGYA RANJAN JENA VS	KUJANGA /175 /2017 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats) Spl/0000197/2018
112	D-CRLMC/1097/2026 CRLMC/370/2026	BULU BEHERA VS STATE OF ODISHA	KRUSHNA CHANDRA MEHER VS	BOUDH /161 /2014 DISTRICT & SESSIONS JUDGE,BOUDH(O) Spl/0000001/2015
113	D-CRLMC/3082/2026 CRLMC/371/2026	NARAYAN BHUYAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BERHAMPUR SADAR /9 /2020 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000056/2020

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/3079/2026 CRLMC/372/2026	SANJEEP KUMAR MOHANTY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 J.M.F.C.,SORO(Baleshwar) ICC/0000065/2017
115	D-CRLMC/3083/2026 CRLMC/373/2026	JAGABANDHU NAYAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /370 /2018 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000690/2018
116	D-CRLMC/2266/2026 CRLMC/374/2026	TULU@BASANTA SETHI@BASANTA KUMAR SETHY VS STATE OF ODISHA	BIDISHA SAHU VS	PURI TOWN /183 /2010 1ST A.D.J., PURI(Puri) ST/0000002/2022
117	D-CRLMC/3179/2026 CRLMC/375/2026	PAHALA @ DHARMENDRA NAIK @ NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /195 /2021 C.J.M.,NAYAGARH(Nayagarh) ST/0000088/2023
118	D-CRLMC/3415/2026 CRLMC/376/2026	BHAGABAN PANIGRAHI VS STATE OF ODISHA	ADISHA MOHANTY VS	MALKANGIRI /401 /2020 A.D.J.,MALKANGIRI(Malkangiri) CT/0000085/2025
119	D-CRLMC/3186/2026 CRLMC/377/2026	RABINDRA KUMAR BADHEI @ RABINDRA BADHEI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DUNGURIPALI /143 /2014 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000010/2014
120	D-CRLMC/3175/2026 CRLMC/378/2026	GANESWAR ROUT VS STATE OF ODISHA	MONOMOY BASU VS	KHANDAGIRI P.S. /116 /2021 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0005953/2023
121	D-CRLMC/2676/2026 CRLMC/379/2026	DINESH DAS VS STATE OF ODISHA	DILIP KUMAR MISRA VS	CHAULIAGANJA /116 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000334/2025
122	D-CRLMC/3049/2026 CRLMC/380/2026	UTTAM BHOI VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	BARGARH /311 /2020 DIST.AND SESSIONS JUDGE,BARGARH CT/0000091/2024
123	D-CRLMC/3055/2026 CRLMC/381/2026	GUPTESWAR SAHU@PABAN SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	GAISILET /245 /2024 S.D.J.M.,PADAMPUR(Bargarh) GR/0001501/2024
124	D-CRLMC/2864/2026 CRLMC/382/2026	ASEEMA SAROSE NAYAK VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Keonjhar) ICC/0000011/2025
125	D-CRLMC/3205/2026	SUNIL SWAIN@SUNIL KUMAR SWAIN	KEDARNATH SAHOO	ANGUL SADAR PS /287 /2021

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	CRLMC/383/2026	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000713/2021
126	D-CRLMC/3262/2026 CRLMC/384/2026	SOHAM RAJ TRIPATHY@LIPUN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHANDAGIRI P.S. /552 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001382/2025
127	D-CRLMC/3239/2026 CRLMC/385/2026	KABITA SAHU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	/ /0 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0003941/2023
128	D-CRLMC/307/2026 CRLMC/386/2026	SUKHALATA NAYAK VS STATE OF ODISHA(VIG.)	SOUBHAGYA SUNDAR DAS VS	CUTTACK VIGILANCE /71 /2016 SPL. C.J.M. VIGILANCE,BHUBANESWAR GR/0000070/2016
129	D-CRLMC/3122/2026 CRLMC/387/2026	KABITA SAHU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	/ /0 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0003923/2023
130	D-CRLMC/3353/2026 CRLMC/388/2026	MAGHU@MAGHABAN SAHOO VS STATE OF ODISHA	AKSHYAY KUMAR DORA VS	SARANAKUL /97 /2022 ASST. SESSIONS JUDGE, ODAGAON(Na ST/0000009/2023
131	D-CRLMC/3274/2026 CRLMC/389/2026	HARASHA BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /95 /2018 A.D.J.,ODAGAON(Nayagarh) TR/0000013/2020
132	D-CRLMC/3412/2026 CRLMC/390/2026	HIMANSU SHEKHAR TRIPATHY VS STATE OF ODISHA	NIKHILESH BARIK VS	SAHID NAGAR P.S. /609 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) GR/0001555/2025
133	D-CRLMP/3263/2026 CRLMP/162/2026	KUMARI SASMITA BEHERA VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	/ /0 (//
134	D-CRLMP/3121/2026 CRLMP/163/2026	MOTHER OF THE VICTIM VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	JODAPADAR /172 /2025 (//
135	D-CRLMP/1045/2026 CRLMP/164/2026	BIKASH NAYAK VS STATE OF ODISHA	SANDIPANI NAYAK VS	/ /0 (//
136	D-CRLREV/2988/2026 CRLREV/106/2026	BABU @ MAMATAJ @ MUMTAJ ALLI KHAN VS	PRANAB RANJAN CHHATOI VS	BALIPATNA /250 /2015 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE

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137	D-CRLREV/1870/2026 CRLREV/107/2026	STATE OF ODISHA RAJENDRA MOHANTY VS S.P., C.B.I., KHURDA	BIGYAN KUMAR SHARMA(SR. ADV.) VS	CT/0000036/2019 //0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000014/2012
138	D-CRLREV/3214/2026 CRLREV/108/2026	SARTHAK PARIJA VS STATE OF ODISHA	PRADIPTA BEURA VS	BALICHANDRAPUR /512 /2024 A.D.J.,CHANDIKHOLE(Jajapur) CMC/0000008/2025
139	D-CRLREV/592/2026 CRLREV/109/2026	MINI SAHU VS STATE OF ODISHA (VIGILANCE)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /53 /2014 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000029/2014
140	D-CRLREV/2741/2026 CRLREV/110/2026	ANIRUDHA PARAMANIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BYREE /196 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur Spl/0000114/2024
141	D-CRLREV/3254/2026 CRLREV/111/2026	SWARNALATA PARIDA VS STATE OF ODISHA	ARIJEET MISHRA VS	ATHAMALLIK /149 /2025 S.D.J.M.,ATHMALLIK(Anugul) GR/0000658/2025
142	D-CRLREV/37827/2025 CRLREV/112/2026	DULLAB BAG VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	//0 2ND A.D.J., BALANGIR(Balangir) CRA/0000015/2015
143	D-CRLREV/2918/2026 CRLREV/113/2026	ARUNA MAJHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// DISTRICT & SESSIONS JUDGE,BHADRA CRA/0000066/2025
144	D-CRP/22486/2025 CRP/1/2026	RENUBALA PANI VS STATE OF ODISHA	SILADITYA RAY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CMA/0000066/2018
145	D-FAO/53457/2025 FAO/50/2026	D.M., M/S.ORIENTAL INSURANCE CO. LTD., ANGUL VS MAHESWAR SINGH	PRAMOD KUMAR TRIPATHY VS	// COMMISSIONER.FOR WORKMENS COM EC/0000011/2020
146	D-FAO/4383/2026 FAO/51/2026	TRINATH BAG VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000085/2025
147	D-FAO/4379/2026 FAO/52/2026	PRAMILA SWAIN VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000157/2024

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148	D-ITA/45593/2025 ITA/1/2026	ORISSA EDUCATIUN TRUST, BBSR VS THE DEPUTY COMMISSIONER OF INCOME TAX (EXEMPTION), BHUBANESWAR	PRANAYA KUMAR MISHRA VS	// ()
149	D-JCRLA/3442/2026 JCRLA/40/2026	PRASANT KUMAR SWAIN@DUNGEI VS STATE OF ODISHA	ADV. VS	PATTAPUR (DIGAPAHANDI) /832 /2023 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000133/2024
150	D-JCRLA/3443/2026 JCRLA/41/2026	ARUN BHOI VS STATE OF ODISHA	ADV. VS	JAMANKIRA /100 /2023 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000035/2023
151	D-JCRLA/3446/2026 JCRLA/42/2026	BRAHMA KHADIA VS STATE OF ODISHA	ADV. VS	JAMANKIRA /118 /2022 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000060/2022
152	D-JCRLA/3447/2026 JCRLA/43/2026	GOBINDA MAJHI VS STATE OF ODISHA	ADV. VS	KUCHINDA /75 /2022 A.D.J.,KUCHINDA(Sambalpur) ST/0000040/2022
153	D-JCRLA/3450/2026 JCRLA/44/2026	JAGADISH BADI VS STATE OF ODISHA	ADV. VS	MAHULPALI /103 /2019 A.D.J.,KUCHINDA(Sambalpur) ST/0000019/2019
154	D-JCRLA/3451/2026 JCRLA/45/2026	MANOJ BARJO@DAND VS STATE OF ODISHA	ADV. VS	GOVINDPUR /38 /2023 A.D.J.,KUCHINDA(Sambalpur) ST/0000027/2023
155	D-JCRLA/3458/2026 JCRLA/46/2026	UMESH MUNDA VS STATE OF ODISHA	ADV. VS	JAMANKIRA /115 /2022 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000058/2022
156	D-LAA/648/2026 LAA/7/2026	URMILA AGRAWAL @ AGRAWALLA VS LAND ACQUISITION OFFICER , SAMBALPUR	DIPTI RANJAN BHOKTA VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) LA/0000007/2017
157	D-MACA/3995/2026 MACA/114/2026	SAMEER GURU VS M/S.KASHVI INTERNATIONAL PVT. LTD.,KEONJHAR	BISHNU BRATA SINGH VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000190/2021
158	D-MATA/2911/2026 MATA/37/2026	GITANJALI JENA VS RANJAN KUMAR JENA	BIBHUTI BHUSAN ROUT VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000314/2023
159	D-MATA/55248/2025	SNEHALATA BISOI @ PATRA	ABHIMANYU PARIDA	//

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	MATA/38/2026	VS PADMANAVA PATRA @ BABU	VS	JUDGE FAMILY COURT,BHUBANESWA CP/0000343/2010
160	D-MATA/4369/2026 MATA/39/2026	SARITA SUNA VS PREMANANDA NAIK	SAMBHU CH. NATH SHARMA VS	// JUDGE, FAMILY COURT, JHARSGUDA(C CP/0000077/2023
161	D-MATA/51913/2025 MATA/40/2026	PRASANIKA SWAIN VS SWARUP KUMAR PARIDA	AMIYA KUMAR MOHANTY VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000220/2022
162	D-OTAPL/44187/2025 OTAPL/3/2026	COMMISSIONER OF CUSTOMS (PREVENTIVE), KHURDA VS M/S. SAROSH YAZDANI, (PARTNER OF M/S. SERAJJUDDIN AND CO.),KOLKATA	PRASENJEET MOHAPATRA, (SR. STANDING COUNSEL)/ VS	(//
163	D-RPFAM/4402/2026 RPFAM/40/2026	PRADEEP KUMAR JENA VS ARYA ARPANA BHUYAN	APARESH BHOI VS	// JUDGE FAMILY COURT, KENDRAPARA Crp/0000019/2015
164	D-RSA/54363/2025 RSA/57/2026	LALKUMAR PADHAN VS STATE OF ODISHA	GOKULANANDA SAHU VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000037/2013
165	D-RSA/3752/2026 RSA/58/2026	RANGADHAR MOHANTA VS SURENDRA MOHANTA	SOUGAT DASH VS	// 2ND A.D.J., BARIPADA(Mayurbhanj) RFA/0000028/2016
166	D-RVWPET/3755/2026 RVWPET/23/2026	KANCHANBALA MOHANTY VS UNION OF INDIA	ADV. VS	// (//
167	D-RVWPET/1212/2026 RVWPET/24/2026	JYOTIRMAYEE PANDA VS NISA PANDA	SUSANTA KUMAR LENKA VS	// (//
168	D-TRP(C)/3316/2026 TRP(C)/27/2026	PRATIMA PADHI VS KANGRESH PADHI	SOUMYA JYOTI BISWAL VS	// JUDGE FAMILY COURT,RAYAGADA(Ra CP/0000073/2025
169	D-TRPCRL/3065/2026 TRPCRL/11/2026	GUNANIDHI JENA VS ANNAPURNA JENA	KHAGESWAR BEHERA VS	//0 JUDGE FAMILY COURT,KHURDA(Khor Crp/0000167/2025
170	D-TRPCRL/3172/2026 TRPCRL/12/2026	BIJAYA KUMAR ROUT VS	SANGRAM MISHRA VS	BHANDARIPOKHARI /115 /2013 PRESIDING OFFICER, DESIGNATED CO

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171	D-TRPCRL/2637/2026 TRPCRL/13/2026	STATE OF ODISHA BRAMHANANDA NAYAK VS JHILI SWAIN	AMIYA KUMAR MOHANTY VS	CT/0000009/2017 SARANAKUL /155 /2024 JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000114/2024
172	D-WA/50305/2025 WA/198/2026	RAMESH CHANDRA PADHY VS STATE OF ODISHA	ALOK KUMAR DAS VS	// () //
173	D-WA/4094/2026 WA/199/2026	MANISA BARIK VS STATE OF ODISHA	KUMARESWAR MOHANTY VS	// () //
174	D-WA/3976/2026 WA/200/2026	STATE OF ODISHA STATE OF ODISHA VS ASHOK KUMAR RATH	DEBASHIS TRIPATHY,A.G.A VS	// () //
175	D-WA/3999/2026 WA/201/2026	BHUBANESWAR MUNICIPAL CORPORATION,BBSR VS PRALAYA KUMAR ACHARYA	SAIBRATA RATH VS	// () //
176	D-WA/4123/2026 WA/202/2026	STATE OF ODISHA VS ASHIS KUMAR CHAND	SASWAT DAS,A.G.A VS	// () //
177	D-WA/3416/2026 WA/203/2026	STATE OF ODISHA VS DR.PARTHA SINGH	SASWAT DAS,A.G.A VS	// () //
178	D-WA/4390/2026 WA/204/2026	STATE OF ODISHA VS UCHHAB SAHOO	SATYABRATA MOHANTY,A.G.A VS	// () //
179	D-WA/4389/2026 WA/205/2026	STATE OF ODISHA VS SATYABHAMA CHHATOI	SAROJ KUMAR JEE,A.G.A VS	// () //
180	D-WA/46596/2025 WA/206/2026	STATE OF ODISHA VS ANANDINI PANDA	JATESWAR NAYAK,A.G.A VS	// () //
181	D-WA/3977/2026 WA/207/2026	STATE OF ODISHA VS SUBASH CHANDRA BARIK	ARABINDA TRIPATHY,A.G.A VS	// () //

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182	D-WA/2265/2026 WA/208/2026	BASANTA KUMAR ROUL VS STATE OF ODISHA	SIDHARTHA KUMAR MISHRA VS	// 0 //
183	D-WA/3978/2026 WA/209/2026	TUKU MEHER VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
184	D-WA/3160/2026 WA/210/2026	STATE OF ODISHA VS HARAPRIYA DASH	AISHWARYA DASH,A.S.C VS	// 0 //
185	D-WA/3099/2026 WA/211/2026	STATE OF ODISHA VS TRILOCHAN PRADHAN	AISWARYA DASH,A.S.C VS	// 0 //
186	D-WA/3686/2026 WA/212/2026	STATE OF ODISHA VS BENUDHAR SWAIN	ARABINDA TRIPATHY,A.G.A VS	// 0 //
187	D-WP(C)/4364/2026 WP(C)/3578/2026	EMPERO PRESTIGE PVT LTD, CUTTACK VS M/S EVOS BUILDCON PVT LTD, KHURDA	LALITENDU MISHRA VS	// 0 //
188	D-WP(C)/3512/2026 WP(C)/3579/2026	SANJANA SINGH VS BLOCK DEVELOPMENT OFFICER CUM ELECTION OFFICER, SORO PANCHAYAT SAMIT, BALASORE	KARUNAKAR GAYA VS	// 0 //
189	D-WP(C)/3514/2026 WP(C)/3580/2026	M/S. SHRILAXMI SUPPLIER, DHENKANAL VS BANK OF BARODA, TALCHER BRANCH, ANGUL	ANIRUDHA DAS VS	// 0 //
190	D-WP(C)/3523/2026 WP(C)/3581/2026	BULI MUDULI VS STATE OF ODISHA	NISHIKANTA MISHRA VS	// 0 //
191	D-WP(C)/3124/2026 WP(C)/3582/2026	RAMAKANTA BAL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
192	D-WP(C)/3956/2026 WP(C)/3583/2026	SK.GAYASUDDIN VS THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BHUBANESWAR, GROUND FLOOR, BHUBANESWAR	SANJAYA KUMAR DAS VS	// 0 //
193	D-WP(C)/3921/2026	BIBHU BHUSAN SATPATHI	JAGAJIBAN PRADHAN	//

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	WP(C)/3584/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/3517/2026 WP(C)/3585/2026	SATYA RANJAN PATTANAİK VS VICE CHANCELLOR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
195	D-WP(C)/4022/2026 WP(C)/3586/2026	RUCHIRA MISHRA VS STATE OF ODISHA	SAROJA KANTA MANDAL VS	// 0 //
196	D-WP(C)/3764/2026 WP(C)/3587/2026	MANO RANJITA BEHERA VS THE G4S SECURITY SERVICES (INDIA) PVT.LTD, BHUBANESWAR	RESHMA BEHERA VS	// 0 //
197	D-WP(C)/53710/2025 WP(C)/3588/2026	BALARAM RANA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
198	D-WP(C)/3128/2026 WP(C)/3589/2026	RABI CHANDRA PATRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
199	D-WP(C)/3470/2026 WP(C)/3590/2026	JITENDRA KUMAR PRUSTI VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
200	D-WP(C)/3494/2026 WP(C)/3591/2026	SAILASUTA PODHA VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	// 0 //
201	D-WP(C)/3679/2026 WP(C)/3592/2026	BRAHMANANDA BHADRA VS COLLECTOR, KENDRAPARA	RANJIT MOHANTY VS	// 0 //
202	D-WP(C)/3909/2026 WP(C)/3593/2026	DILIP KUMAR SAHU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// 0 //
203	D-WP(C)/3680/2026 WP(C)/3594/2026	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// 0 //
204	D-WP(C)/2873/2026 WP(C)/3595/2026	NIRMAL BARIK VS	AJAYA KUMAR JENA VS	// 0

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205	D-WP(C)/3914/2026 WP(C)/3596/2026	MAHANADI COAL FIELD LTD., SAMBALPUR NILACHALA PATTNAIK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// // ()
206	D-WP(C)/3704/2026 WP(C)/3597/2026	ACHYUTANANDA MAHAKUD VS SUB COLLECTOR CUM SUB DIVISIONAL MAGISTRATE, DHENKANAL	BRAHMANANDA TRIPATHY VS	// ()
207	D-WP(C)/3619/2026 WP(C)/3598/2026	COSBOARD INDUSTRIES LTD.JAGATPUR INDUSTRIAL ESTATE, PHASE-II, JAGATPUR VS THE EXECUTIVE ENGINEER(ELEC),T.P.CENTRAL ODISHA DISTRIBUTION LTD, CESU COLONY, PALAMANDAP, CUTTACK	ROHINI KOTI BISWAL VS	// ()
208	D-WP(C)/3832/2026 WP(C)/3599/2026	BHASKAR BARAL VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// ()
209	D-WP(C)/3826/2026 WP(C)/3600/2026	AMIT MAHANANDA VS JOINT COMMISSIONER CONSOLIDATION OF HOLDING, SAMBALPUR	SITAKANTA HOTA VS	// ()
210	D-WP(C)/3833/2026 WP(C)/3601/2026	BHASKAR BARAL VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// ()
211	D-WP(C)/2572/2026 WP(C)/3602/2026	ANJALI KUMARI MAHAPATRA VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// ()
212	D-WP(C)/3816/2026 WP(C)/3603/2026	SUJIT KUMAR MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// ()
213	D-WP(C)/3911/2026 WP(C)/3604/2026	BENUDHAR RANA VS STATE OF ODISHA	HEMANT KUMAR MUND VS	// ()
214	D-WP(C)/3854/2026 WP(C)/3605/2026	PURNA CHANDRA SAHOO VS STATE OF ORISSA	SAROJA KANTA MANDAL VS	// ()
215	D-WP(C)/3866/2026 WP(C)/3606/2026	RADHAKANTA BISWAL VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// ()

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216	D-WP(C)/4093/2026 WP(C)/3607/2026	DILLIP KUMAR TRIPATHY VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //
217	D-WP(C)/2746/2026 WP(C)/3608/2026	GADADHAR BEHERA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
218	D-WP(C)/4411/2026 WP(C)/3609/2026	DR. SUBHA PRASAD SAHOO VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
219	D-WP(C)/4417/2026 WP(C)/3610/2026	RAJLAXMI MALLICK VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
220	D-WP(C)/3102/2026 WP(C)/3611/2026	PRAMODA MOHAN MERKAP VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
221	D-WP(C)/4033/2026 WP(C)/3612/2026	DEBENDRANATH DAS VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
222	D-WP(C)/4054/2026 WP(C)/3613/2026	ANSHUMATI SAMAL VS STATE OF ORISSA	BISWAJIT NAYAK VS	// 0 //
223	D-WP(C)/3952/2026 WP(C)/3614/2026	BIKASH CHANDRA SETHI @ BIKASH SETHI VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
224	D-WP(C)/4015/2026 WP(C)/3615/2026	NABA KISHORE DASH VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
225	D-WP(C)/3146/2026 WP(C)/3616/2026	MANORANJAN MOHARANA VS TP SOUTHERN ODISHA DISTRIBUTION LIMITED,BHUBANESWAR	BADRI NARAYAN MOHAPATRA VS	// 0 //
226	D-WP(C)/3971/2026 WP(C)/3617/2026	TRINATH PUJARI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
227	D-WP(C)/4016/2026	BIRANCHI NARAYAN MISHRA	NIRANJAN BISWAL	//

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	WP(C)/3618/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/3987/2026 WP(C)/3619/2026	BRUNDABAN PATRA VS STATE OF ODISHA	MOHAMMED FARADISH VS	// 0 //
229	D-WP(C)/3495/2026 WP(C)/3620/2026	DILIP KUMAR DASH VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
230	D-WP(C)/4019/2026 WP(C)/3621/2026	DURGA PRASAD DASH VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
231	D-WP(C)/4036/2026 WP(C)/3622/2026	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
232	D-WP(C)/3261/2026 WP(C)/3623/2026	RABINDRA BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
233	D-WP(C)/4020/2026 WP(C)/3624/2026	BASANTA KUMAR SAHOO VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
234	D-WP(C)/4059/2026 WP(C)/3625/2026	NITYANANDA MOHANTY VS LIC HOUSING FINANCE LTD., BHUBANESWAR	RABI NARAYAN MOHANTY VS	// 0 //
235	D-WP(C)/3988/2026 WP(C)/3626/2026	PRADIPTA KUMAR SWAIN VS STATE OF ODISHA	MOHAMMED FARADISH VS	// 0 //
236	D-WP(C)/4353/2026 WP(C)/3627/2026	SANJAY KUMAR DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
237	D-WP(C)/3498/2026 WP(C)/3628/2026	GOBIND CHANDRA BARIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
238	D-WP(C)/4426/2026 WP(C)/3629/2026	RAMAKRISHNA PADHY VS	SUJATA JENA VS	// 0

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239	D-WP(C)/3990/2026 WP(C)/3630/2026	THE COLLECTOR, KANDHAMAL BRUNDABAN PATRA VS STATE OF ODISHA	MOHAMMED FARADISH VS	// // 0 //
240	D-WP(C)/4403/2026 WP(C)/3631/2026	SRIDHAR SABAR VS STATE OF ODISHA	RAKESH KUMAR DAS VS	// 0 //
241	D-WP(C)/3991/2026 WP(C)/3632/2026	BRUNDABAN PATRA VS STATE OF ODISHA	MOHAMMED FARADISH VS	// 0 //
242	D-WP(C)/4155/2026 WP(C)/3633/2026	SWARNALATA KHUNTIA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
243	D-WP(C)/3625/2026 WP(C)/3634/2026	SHRIRAM GENERAL INSURANCE VS MANORANJAN KAMILA	PRASANTA KUMAR MAHALI VS	// 0 //
244	D-WP(C)/4046/2026 WP(C)/3635/2026	SABIR KHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
245	D-WP(C)/4037/2026 WP(C)/3636/2026	PRASANTA KUMAR NAYAK VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //
246	D-WP(C)/4405/2026 WP(C)/3637/2026	DANDU RAJESH VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
247	D-WP(C)/4032/2026 WP(C)/3638/2026	MANORANJAN ROUT VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
248	D-WP(C)/3631/2026 WP(C)/3639/2026	BHARAT FINANCIAL INCLUSION LTD, BHUBANESWAR VS NILAMADHAB BEHERA	RAMACHANDRA PANIGRAHY VS	// 0 //
249	D-WP(C)/4039/2026 WP(C)/3640/2026	BIDYADHAR PRADHAN VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //

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250	D-WP(C)/3947/2026 WP(C)/3641/2026	SUDHANSHU SEKHARA MISHRA VS SAMBARI BEWA	ABHISHEK DASH VS	// 0 //
251	D-WP(C)/4050/2026 WP(C)/3642/2026	SACHINDRA MEHER VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
252	D-WP(C)/3948/2026 WP(C)/3643/2026	PARADIP PORT AUTHORITY, JAGATSINGHPUR VS BHAGABAN DAS	PARTHA MUKHARJI VS	// 0 //
253	D-WP(C)/4075/2026 WP(C)/3644/2026	SARVESWAR MISHRA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
254	D-WP(C)/3992/2026 WP(C)/3645/2026	BRUNDABAN PATRA VS STATE OF ODISHA	MOHAMMED FARADISH VS	// 0 //
255	D-WP(C)/4053/2026 WP(C)/3646/2026	PRASANTA KUMAR KHANDUAL VS AUTHORIZED OFFICER CUM CHIEF MANAGER, UCO BANK, BALASORE	BISWAJIT NAYAK VS	// 0 //
256	D-WP(C)/3949/2026 WP(C)/3647/2026	SK. ABDUL WAHAB VS TAHASILDAR, BALIPATNA, KHURDA	RAMASHISH ACHARYA VS	// 0 //
257	D-WP(C)/3676/2026 WP(C)/3648/2026	ARUN KUMAR BEHERA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// 0 //
258	D-WP(C)/3540/2026 WP(C)/3649/2026	PRAMILA BISOI VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
259	D-WP(C)/3677/2026 WP(C)/3650/2026	PRAMOD KUMAR BEHERA VS THE STATE OF ODISHA	SALYADU ANIL KUMAR DORA VS	// 0 //
260	D-WP(C)/4077/2026 WP(C)/3651/2026	BHAGABAN SAHOO VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
261	D-WP(C)/4434/2026	PRAMATH NATH SAHU	SK. ZAFARULLA	//

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	WP(C)/3652/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/4479/2026 WP(C)/3653/2026	NIRUPAMA SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
263	D-WP(C)/4082/2026 WP(C)/3654/2026	CHHABILA NAYAK VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
264	D-WP(C)/4499/2026 WP(C)/3655/2026	ANAND SHARMA VS STATE OF ODISHA	AGNIHOTRA SAHU VS	// 0 //
265	D-WP(C)/4084/2026 WP(C)/3656/2026	NIHAR RANJAN PATEL VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
266	D-WP(C)/3668/2026 WP(C)/3657/2026	BIJAY KETAN NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
267	D-WP(C)/3237/2026 WP(C)/3658/2026	SANTILATA BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
268	D-WP(C)/3913/2026 WP(C)/3659/2026	NIRUPAMA JENA VS UNION OF INDIA	AJAYA KUMAR PRADHAN VS	// 0 //
269	D-WP(C)/3688/2026 WP(C)/3660/2026	SURATH CHANDRA LENKA VS STATE OF ODISHA	BIBHUDHANANDA MUDULI VS	// 0 //
270	D-WP(C)/3925/2026 WP(C)/3661/2026	ARADHYA RANI KANHAR VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
271	D-WP(C)/3927/2026 WP(C)/3662/2026	ABHIMANYU @ AVIMANYU SAHOO VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
272	D-WP(C)/3700/2026 WP(C)/3663/2026	BIMALA KUMARI MOHANTY VS	BHABANI SANKAR DAS VS	// 0

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273	D-WP(C)/3940/2026 WP(C)/3664/2026	SECRETARY TO THE GOVERNMENT, CO-OPERATION DEPT, BHUBANESWAR DR. NAGENDRA KUMAR PADHI VS THE STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // 0 //
274	D-WP(C)/2418/2026 WP(C)/3665/2026	KABITA ROUT VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
275	D-WP(C)/4382/2026 WP(C)/3666/2026	BRUNDABATI SHUKLA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //
276	D-WP(C)/3926/2026 WP(C)/3667/2026	BRAJA KISHORE SAHOO VS UNION OF INDIA	SATRUGHNA DASH (A) VS	// 0 //
277	D-WP(C)/3809/2026 WP(C)/3668/2026	SUBHRANSU SEKHAR NAYAK VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
278	D-WP(C)/4057/2026 WP(C)/3669/2026	BARUN KUMAR BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
279	D-WP(C)/3933/2026 WP(C)/3670/2026	UMAMANI BHARATI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
280	D-WP(C)/4447/2026 WP(C)/3671/2026	SUBRATA KUMAR DEHURI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
281	D-WP(C)/3812/2026 WP(C)/3672/2026	KESHAVA HARIPAL VS CHIEF ZONAL MANAGER, BANK OF BARODA, MUMBAI	SUSHANTA KUMAR JOSHI VS	// 0 //
282	D-WP(C)/4368/2026 WP(C)/3673/2026	DWIJABAR BARAL VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
283	D-WP(C)/4068/2026 WP(C)/3674/2026	SARADA PRASAD MISHRA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //

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284	D-WP(C)/3813/2026 WP(C)/3675/2026	SRIHARI BAGARTI VS CHIEF ZONAL MANAGER, BANK OF BARODA, PATNA, BIHAR	SUSHANTA KUMAR JOSHI VS	// 0 //
285	D-WP(C)/4052/2026 WP(C)/3676/2026	DR. NILAMADHAB SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
286	D-WP(C)/3944/2026 WP(C)/3677/2026	RASMI RANJAN MAHALI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
287	D-WP(C)/4310/2026 WP(C)/3678/2026	DR.SIBA PRASAD DUTTA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
288	D-WP(C)/3936/2026 WP(C)/3679/2026	DIBAKAR JENA VS HAREKRUSHNA PANDA	RAMA CHANDRA JENA VS	// 0 //
289	D-WP(C)/4008/2026 WP(C)/3680/2026	SATYABHAMA NAYAK VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
290	D-WP(C)/4064/2026 WP(C)/3681/2026	SK. TABREZ VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
291	D-WP(C)/4009/2026 WP(C)/3682/2026	PRAVAT KUMAR NAYAK VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	// 0 //
292	D-WP(C)/3862/2026 WP(C)/3683/2026	SUBHA ANJALI NAYAK VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
293	D-WP(C)/4166/2026 WP(C)/3684/2026	LAXMIDHAR SWAIN VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
294	D-WP(C)/4330/2026 WP(C)/3685/2026	SUBHASHREE DASH VS STATE OF ODISHA	LAXMIKANTA TRIPATHY VS	// 0 //
295	D-WP(C)/4056/2026	BASTI AREA DEVELOPMENT COUNCIL(BADC), BALASORE	SANTOSH KUMAR DWIVEDY	//

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	WP(C)/3686/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/4062/2026 WP(C)/3687/2026	TAPASWINI PATTNAIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
297	D-WP(C)/2384/2026 WP(C)/3688/2026	SUNDERGARH INDUSTRIAL MAZDOOR UNION, KALINGA VIHAR, SUNDERGARH VS M/S.RHI MAGNESITA INDIA REFRACTORIES LTD., TAMILNADU	PRADEEP KUMAR DAS VS	// 0 //
298	D-WP(C)/4165/2026 WP(C)/3689/2026	NAMITA PATTNAIK VS UNION OF INDIA	DILLIP KUMAR MOHANTY VS	// 0 //
299	D-WP(C)/4495/2026 WP(C)/3690/2026	MADHUSUDAN SETH VS THE STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
300	D-WP(C)/4048/2026 WP(C)/3691/2026	PARESH KUMAR BISWAL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
301	D-WP(C)/4437/2026 WP(C)/3692/2026	UMAMANI SAHOO VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
302	D-WP(C)/4518/2026 WP(C)/3693/2026	ADEITYA MANDAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
303	D-WP(C)/4007/2026 WP(C)/3694/2026	SUDHEER KUMAR SAHOO VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	// 0 //
304	D-WP(C)/4173/2026 WP(C)/3695/2026	SUKHISHYAM NAIK VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
305	D-WP(C)/4010/2026 WP(C)/3696/2026	BENUDHAR SAHOO VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
306	D-WP(C)/4213/2026 WP(C)/3697/2026	NIRANJAN MALLICK VS	SUBHADUTTA ROURAY VS	// 0

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307	D-WP(C)/4078/2026 WP(C)/3698/2026	STATE OF ODISHA HEMANTA KUMAR MISHRA VS	CHANDAN SAMANTARAY VS	// // ()
308	D-WP(C)/4141/2026 WP(C)/3699/2026	STATE OF ODISHA CHITTARANJAN DASH VS	SUDHIR KUMAR MALLICK VS	// // ()
309	D-WP(C)/4091/2026 WP(C)/3700/2026	STATE OF ODISHA SIBARAM NAHAK VS	SWAPNA KUMAR OJHA VS	// // ()
310	D-WP(C)/54057/2025 WP(C)/3701/2026	STATE OF ODISHA HEMANTA KUMAR NAYAK VS	MANA MOHAN PATTANAIAK VS	// // ()
311	D-WP(C)/4237/2026 WP(C)/3702/2026	STATE OF ODISHA BIJAY KUMAR KIRO VS	BANSHIDHAR SATAPATHY VS	// // ()
312	D-WP(C)/4105/2026 WP(C)/3703/2026	STATE OF ODISHA TANKADHAR BARIHA VS	DILIP KUMAR SAHU VS	// // ()
313	D-WP(C)/4244/2026 WP(C)/3704/2026	STATE OF ODISHA KUNTALA MAHANTA VS	SATYABRATA SATAPATHY VS	// // ()
314	D-WP(C)/4206/2026 WP(C)/3705/2026	STATE OF ODISHA ASISH KUMAR NANDA VS	LALIT MOHAN NANDA VS	// // ()
315	D-WP(C)/54804/2025 WP(C)/3706/2026	STATE OF ODISHA M/S.JITENDRA KUMAR JENA, CUTTACK VS	ALOK KUMAR RANA VS	// // ()
316	D-WP(C)/4235/2026 WP(C)/3707/2026	ASSISTANT COMMISSIONER OF STATE TAX, (CT AND GST CIRCLE, CUTTACK-II) J P RESOURCES PVT.LTD, BHUBANESWAR VS	SIDHARTHA DAS VS	// // ()
317	D-WP(C)/4239/2026 WP(C)/3708/2026	STATE OF ODISHA DIGREE CHARAN DHAR VS	SATYAJIT SAMAL VS	// // ()
		STATE OF ODISHA		//

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318	D-WP(C)/54938/2025 WP(C)/3709/2026	SARAT KUMAR BEHERA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
319	D-WP(C)/54963/2025 WP(C)/3710/2026	SUCHETA DAS VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
320	D-WP(C)/54969/2025 WP(C)/3711/2026	PRASHANTA KUMAR SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
321	D-WP(C)/3928/2026 WP(C)/3712/2026	DISTRICT INDUSTRIES CENTRE, BHUBANESWAR VS LINGARAJ PARIDA	SANJIB SWAIN, A.G.A VS	// 0 //
322	D-WP(C)/4247/2026 WP(C)/3713/2026	DILLIP KUMAR MAHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
323	D-WP(C)/4251/2026 WP(C)/3714/2026	BANSHIDHAR DASH VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
324	D-WP(C)/4504/2026 WP(C)/3715/2026	DHARMAPRIYA SETHI VS PRINCIPAL SECY. TO GOVT.CUM COMMISSIONER, HOUSING AND URBAN DEVELOPMENT, BHUBANESWAR	SWAPNA KUMAR OJHA VS	// 0 //
325	D-WP(C)/4226/2026 WP(C)/3716/2026	MAMATAMANJARI OJHA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
326	D-WP(C)/1724/2026 WP(C)/3717/2026	M/S SURESH AGRAWAL AND CO.,KALAHANDI VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
327	D-WP(C)/4283/2026 WP(C)/3718/2026	SRI MADANMOHAN JEW, SRI JAGANNATH JEW TRUST BOARD, CHAULIAGANJ, CUTTACK VS STATE OF ODISHA	ABHIR KASH MISHRA VS	// 0 //
328	D-WP(C)/2651/2026 WP(C)/3719/2026	ANJALI PATRA VS STATE OF ODISHA	TIGMANSHU PATNAIK VS	// 0 //
329	D-WP(C)/3131/2026	JOGESWAR BEHERA	RANJIT SAMAL	//

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	WP(C)/3720/2026	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/4293/2026 WP(C)/3721/2026	SUSREE SANGITA RATH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
331	D-WP(C)/4227/2026 WP(C)/3722/2026	SANJOY KUMAR MAHATO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
332	D-ABLAPL/3066/2026 ABLAPL/1373/2026	ANJALI MANDAL VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /17 /2026 () //
333	D-ABLAPL/3069/2026 ABLAPL/1374/2026	AJIT KUMAR SAHOO VS STATE OF ODISHA	SASMITA NANDA VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug 2(C)CC/0000048/2019
334	D-ABLAPL/3077/2026 ABLAPL/1375/2026	BIKASH NAYAK VS STATE OF ODISHA	SULOCHANA PATRO VS	BAIDYANATHPUR /22 /2026 () //
335	D-ABLAPL/3084/2026 ABLAPL/1376/2026	BABULI MUNDA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KOIDA /153 /2025 () //
336	D-ABLAPL/3085/2026 ABLAPL/1377/2026	AJAYA CHHOTRAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /238 /2025 () //
337	D-ABLAPL/1904/2026 ABLAPL/1378/2026	CHANDAN PATRA @ CHITTA RANAJN PATRA VS STATE OF ODISHA	PITAMBAR JENA VS	CUTTACK SADAR /18 /2026 () //
338	D-ABLAPL/3089/2026 ABLAPL/1379/2026	BABULI MUNDA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KOIDA /154 /2025 () //
339	D-ABLAPL/2261/2026 ABLAPL/1380/2026	SASMITA MALLICK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJKANIKA /566 /2025 () //
340	D-ABLAPL/3091/2026 ABLAPL/1381/2026	RAJENDRA NARAYAN KAR @ RAJENDRA KAR VS	SAROJA KANTA SAMAL VS	SABARANG /75 /2025 ()

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341	D-ABLAPL/2262/2026 ABLAPL/1382/2026	STATE OF ODISHA DEEPAK MALIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// RAJKANIKA /563 /2025 () //
342	D-ABLAPL/2587/2026 ABLAPL/1383/2026	MIR ADIL HUSSAIN VS STATE OF ODISHA	KAMIL RASHID VS	KRUSHANANDAPUR /24 /2025 () //
343	D-ABLAPL/3093/2026 ABLAPL/1384/2026	ASHOK DAS VS STATE OF ODISHA	SURESH KUMAR PANDA VS	KRUSHANANDAPUR /6 /2026 () //
344	D-ABLAPL/2935/2026 ABLAPL/1385/2026	MANAS KUMAR SAMAL VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	BALIMI /10 /2026 () //
345	D-ABLAPL/3094/2026 ABLAPL/1386/2026	HIMANSU PALAI @ RAJA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	AUL /305 /2025 () //
346	D-ABLAPL/2640/2026 ABLAPL/1387/2026	DHIRENDRA BISWAL @ NILA VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /210 /2025 () //
347	D-ABLAPL/3002/2026 ABLAPL/1388/2026	ABHIRAM MAJHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAHANADI /142 /2024 () //
348	D-ABLAPL/3098/2026 ABLAPL/1389/2026	BHUPESH KUMAR NAYAK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	LINGARAJ P.S. /266 /2025 () //
349	D-ABLAPL/2904/2026 ABLAPL/1390/2026	MALAYA SETHI @ MALAYA KUMAR SETHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /117 /2024 () //
350	D-ABLAPL/2905/2026 ABLAPL/1391/2026	BIKRAM MOHANTY VS STATE OF ODISHA	SAMBIT SAHOO VS	SALIPUR /595 /2025 () //
351	D-ABLAPL/3012/2026 ABLAPL/1392/2026	ARUN KUMAR PATI VS STATE OF ODISHA	UMA SHANKAR PATEL VS	LEPHRIPADA /13 /2026 () //

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352	D-ABLAPL/3099/2026 ABLAPL/1393/2026	MAMATAMAYEE BEHERA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	//0 S.D.J.M.,CUTTACK SADAR(Cuttack) 2(C)CC/0000244/2020
353	D-ABLAPL/2955/2026 ABLAPL/1394/2026	BIDESHI JANI VS STATE OF ODISHA	UMAKANTA BARIK VS	KHALLIKOTE /430 /2025 () //
354	D-ABLAPL/3013/2026 ABLAPL/1395/2026	MANOJ BASTI VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	NAYAGARH SADAR /1 /2026 () //
355	D-ABLAPL/3005/2026 ABLAPL/1396/2026	PANA KUMBHAR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	MURIBAHAL /14 /2026 () //
356	D-ABLAPL/3102/2026 ABLAPL/1397/2026	OKILA BHATTA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NIRAKARPUR /301 /2025 () //
357	D-ABLAPL/3035/2026 ABLAPL/1398/2026	SATYABRATA SAMAL @ BANGARA VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /43 /2026 () //
358	D-ABLAPL/3007/2026 ABLAPL/1399/2026	AMIR KUMAR BARAL VS STATE OF ODISHA	SANJIT MISHRA VS	BRAHMAGIRI /408 /2025 () //
359	D-ABLAPL/3008/2026 ABLAPL/1400/2026	BYASADEV SA @ BYASADEB SA @ BYASA SA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /301 /2025 () //
360	D-ABLAPL/3038/2026 ABLAPL/1401/2026	CHUMAN SAHU @ CHUMAN KUMAR SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHHENDIPADA /468 /2025 () //
361	D-ABLAPL/3103/2026 ABLAPL/1402/2026	SANJAY RATHA VS STATE OF ODISHA	PRATAP KESHARI DEO VS	GOPALPUR /121 /2025 () //
362	D-ABLAPL/3010/2026 ABLAPL/1403/2026	AMIYA KUMAR SINGH VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	KISSANNAGAR PS /351 /2025 () //
363	D-ABLAPL/3039/2026	SANJAYA PRADHAN @ SONU	KULDEEP MOHANTY	Maitri Vihar PS /184 /2024

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	ABLAPL/1404/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/3104/2026 ABLAPL/1405/2026	PANUA SWAIN @ PRANAKRUSHNA SWAIN VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	INFOVALLY UPD BHUBANESWAR /9 /25 () //
365	D-ABLAPL/3040/2026 ABLAPL/1406/2026	JITU BISOYI VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /1093 /2025 () //
366	D-ABLAPL/3105/2026 ABLAPL/1407/2026	SOMANATH @ SAMBHUNATH PRADHAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	PALLAHARA /11 /2026 () //
367	D-ABLAPL/3029/2026 ABLAPL/1408/2026	BABULA NAYAK VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	/ /0 NYAYADHIKARI G.N. /J.M.F.C,SANAKH 2(A)CC/0000036/2025
368	D-ABLAPL/3107/2026 ABLAPL/1409/2026	PRADIP KUMAR SAHU @ PRADEEP KU SAHU @ BABULA VS STATE OF ODISHA	ANUPAM DASH VS	CHATRAPUR /18 /2026 () //
369	D-ABLAPL/3019/2026 ABLAPL/1410/2026	ALOK SENAPATI @ ALOKA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KHALLIKOTE /892 /2025 () //
370	D-ABLAPL/3023/2026 ABLAPL/1411/2026	SAGAR MAHANKUDA @ SAMIR MAHAKUDA VS STATE OF ODISHA	ASHOK DAS VS	G.R.P.S.,BERHAMPUR /99 /2025 () //
371	D-ABLAPL/3024/2026 ABLAPL/1412/2026	ARNAV DAS VS STATE OF ODISHA	RAKESH KUMAR JENA VS	BALIANTA P.S. /16 /2026 () //
372	D-ABLAPL/3115/2026 ABLAPL/1413/2026	TAPAN BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHUNTUNI /284 /2025 () //
373	D-ABLAPL/3032/2026 ABLAPL/1414/2026	SOUMYA RANJAN SAHU VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /43 /2026 () //
374	D-ABLAPL/3117/2026 ABLAPL/1415/2026	SANJIT SEN VS	PRAVASH CHANDRA JENA VS	KAMARDA /10 /2026 ()

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375	D-ABLAPL/3157/2026 ABLAPL/1416/2026	STATE OF ODISHA BABU @ DEEPAK SWAIN VS	DEEPAK KU SAHOO VS	// MAHAKALPARA /214 /2025 ()
376	D-ABLAPL/3045/2026 ABLAPL/1417/2026	STATE OF ODISHA GOBARDHAN HATI VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /302 /2025 ()
377	D-ABLAPL/3166/2026 ABLAPL/1418/2026	STATE OF ODISHA KANHA @ SOMANATH SAHOO VS	BIPIN KUMAR NAYAK VS	// CHANDAPUR /201 /2025 ()
378	D-ABLAPL/3047/2026 ABLAPL/1419/2026	STATE OF ODISHA UPENDRA PANDA VS	MANOJ KUMAR PANDA VS	// BARANGA /42 /2026 ()
379	D-ABLAPL/3123/2026 ABLAPL/1420/2026	STATE OF ODISHA AMITAP @ ANITAB DAS VS	NILAM SWAIN VS	// BHADRAK RURAL /824 /2025 ()
380	D-ABLAPL/3168/2026 ABLAPL/1421/2026	STATE OF ODISHA HARA PRASAD SETHI VS	SMRUTI RANJAN ROUT VS	// JATNI P.S. /272 /2024 ()
381	D-ABLAPL/3052/2026 ABLAPL/1422/2026	STATE OF ODISHA TILOTTAMA SETHI @ TILATAMA SETHY VS	SANGRAM KESHARI ROUT VS	// BHANDARIPOKHARI /13 /2026 ()
382	D-ABLAPL/3161/2026 ABLAPL/1423/2026	STATE OF ODISHA SATYABAN MALIK @ GADIA MALLIK VS	BIKASH CHANDRA PARIJA VS	// KAMAKHYANAGAR /5 /2026 ()
383	D-ABLAPL/3163/2026 ABLAPL/1424/2026	STATE OF ODISHA RAJA SAHOO VS	SATYA RANJAN MULIA VS	// JAGATPUR /729 /2025 ()
384	D-ABLAPL/3058/2026 ABLAPL/1425/2026	STATE OF ODISHA GOKULA MALIK VS	SUKANTA KUMAR NAYAK VS	// BRAMHA BARADA /4 /2026 ()
385	D-ABLAPL/3124/2026 ABLAPL/1426/2026	STATE OF ODISHA BULU PODHA VS	SK. ZAFARULLA VS	// MANAMUNDA /356 /2025 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/3059/2026 ABLAPL/1427/2026	SAPANA PARIDA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /499 /2025 () //
387	D-ABLAPL/3063/2026 ABLAPL/1428/2026	SOMNATH NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	CYBER CRIME AND ECONOMIC OFFEN () //
388	D-ABLAPL/3211/2026 ABLAPL/1429/2026	PRAFULLA BISOYI @ PARI BISOYI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BADAGADA /107 /2023 () //
389	D-ABLAPL/3213/2026 ABLAPL/1430/2026	RABI NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BELLAGUNTHA /22 /2026 () //
390	D-ABLAPL/3217/2026 ABLAPL/1431/2026	KAMADEV MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATTAMUNDAI MODEL /317 /2025 () //
391	D-ABLAPL/3201/2026 ABLAPL/1432/2026	MD. SUKURIA ALI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /286 /2025 () //
392	D-ABLAPL/3203/2026 ABLAPL/1433/2026	JITENDRA KUMAR SATAPATHY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PARJANG /11 /2026 () //
393	D-ABLAPL/3204/2026 ABLAPL/1434/2026	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BINJHARPUR /26 /2026 () //
394	D-ABLAPL/3220/2026 ABLAPL/1435/2026	KANAK PARIDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	JANKIA P.S. /448 /2025 () //
395	D-ABLAPL/3206/2026 ABLAPL/1436/2026	ASHIS KUMAR MOHANTY VS STATE OF ODISHA	SURAJ MOHANTY VS	BARANGA /38 /2026 () //
396	D-ABLAPL/3208/2026 ABLAPL/1437/2026	BHUPENDRA KUMAR PATEL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIAPADA /669 /2025 () //
397	D-ABLAPL/3222/2026	BISWAJIT MOHANTA	HEMANTA KUMAR MOHANTA	BETNOTI /16 /2026

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	ABLAPL/1438/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/3323/2026 ABLAPL/1439/2026	SUKANTA KUMAR PRADHAN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	ASTARANGA /14 /2026 () //
399	D-ABLAPL/3235/2026 ABLAPL/1440/2026	MANISA @ MANISHA MANJARI SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOCITY PS /24 /2026 () //
400	D-ABLAPL/2948/2026 ABLAPL/1441/2026	SURENDRA @ PURENDRA NAIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	THAKURMUNDA /7 /2016 () //
401	D-ABLAPL/3276/2026 ABLAPL/1442/2026	DEBENDRA NATH BEHERA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	SAHADEV KHUNTA /247 /2025 () //
402	D-ABLAPL/3014/2026 ABLAPL/1443/2026	ABINASH ROUSTRAY VS STATE OF ODISHA	RAKESH KUMAR JENA VS	BALIANTA P.S. /16 /2026 () //
403	D-ABLAPL/3245/2026 ABLAPL/1444/2026	SEKH FIROZ HOSEN @ HOSSEN(KATI) VS STATE OF ODISHA	NILAM SWAIN VS	DHAMARA PS /5 /2026 () //
404	D-ABLAPL/3131/2026 ABLAPL/1445/2026	AKASH PRADHAN VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	K.NUAGAON /345 /2025 () //
405	D-ABLAPL/3132/2026 ABLAPL/1446/2026	ANIL KUMAR PARIDA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	TIHIDI /28 /2026 () //
406	D-ABLAPL/3258/2026 ABLAPL/1447/2026	MANAS RAY @ MANAS RANJAN RAY VS STATE OF ODISHA	SATYABRATA DAS VS	JAGATSINGPUR /538 /2025 () //
407	D-ABLAPL/3143/2026 ABLAPL/1448/2026	CHANDAN PRADHAN VS STATE OF ODISHA	SUDARSAN BEHERA VS	TANGI (KHURDA) /55 /2026 () //
408	D-ABLAPL/3150/2026 ABLAPL/1449/2026	TUFAN @ TOFAN PRADHAN VS	TANMAYA KUMAR MOHANTY VS	BOUDH /518 /2025 ()

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409	D-ABLAPL/3260/2026 ABLAPL/1450/2026	STATE OF ODISHA SK RAJA BABU @ RAJA VS	SARTHAK SATAPATHY VS	// JAGATSINGPUR /72 /2026 ()
410	D-ABLAPL/3149/2026 ABLAPL/1451/2026	STATE OF ODISHA SUMITRA MALLICK VS	ASHOK KUMAR SAHOO VS	// NIKIRAI /407 /2025 ()
411	D-ABLAPL/3156/2026 ABLAPL/1452/2026	STATE OF ODISHA RAKESH SWAIN VS	DEEPAK KU SAHOO VS	// PATKURA /3 /2026 ()
412	D-ABLAPL/3224/2026 ABLAPL/1453/2026	STATE OF ODISHA SANJIB @ SANJEEB KUMAR SAHOO VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /1066 /2025 ()
413	D-ABLAPL/3210/2026 ABLAPL/1454/2026	STATE OF ODISHA RAJENDRA KUMAR SAHA VS	NIRANJAN LENKA VS	// / /0 ()
414	D-ABLAPL/3270/2026 ABLAPL/1455/2026	STATE OF ODISHA BINAYA KUMAR BISHI VS	SUKANTA KUMAR DALAI VS	// // JMFC, TUMUDIBANDHA(Kandhamal) 2(B)CC/0000001/2026
415	D-ABLAPL/3272/2026 ABLAPL/1456/2026	STATE OF ODISHA PRAMILA SAHOO VS	PRIYA RANJAN SINGH VS	MOTANGA /38 /2026 ()
416	D-ABLAPL/3273/2026 ABLAPL/1457/2026	STATE OF ODISHA BAIKUNTHA BHOLA VS	AMITAV TRIPATHY VS	// KEONJHAR TOWN /216 /2025 ()
417	D-ABLAPL/3169/2026 ABLAPL/1458/2026	STATE OF ODISHA BIKASH KUMAR MUDULI VS	AMITAV MOHANTY VS	// TOMANDO /215 /2025 ()
418	D-ABLAPL/3339/2026 ABLAPL/1459/2026	STATE OF ODISHA NARAYAN DALEI @ NARAYAN ODANDARAY VS	BIJAY KUMAR BEHERA VS	// JANKIA P.S. /49 /2026 ()
419	D-ABLAPL/3278/2026 ABLAPL/1460/2026	STATE OF ODISHA JYAFAT KHAN @ JAYAFAT KHAN @ GHADU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// TIGIRIA /299 /2024 () //

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420	D-ABLAPL/3190/2026 ABLAPL/1461/2026	TUTU @ ASWINI KUMAR SINGH VS STATE OF ODISHA	HARIHARA PANIGRAHI VS	LALBAG /303 /2025 () //
421	D-ABLAPL/3343/2026 ABLAPL/1462/2026	SUNIL BEHERA @ SUNIL KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /671 /2024 () //
422	D-ABLAPL/3193/2026 ABLAPL/1463/2026	PRADEEP KUMAR ROUT @ ROUSTRAY VS STATE OF ODISHA	HEMANT KUMAR MOHANTA VS	BIRIDI PS /2 /2009 () //
423	D-ABLAPL/3321/2026 ABLAPL/1464/2026	SWARNALATA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /22 /2026 () //
424	D-ABLAPL/3279/2026 ABLAPL/1465/2026	GOPINATH SAHU VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	/ /0 SPECIAL JUDGE,BARIPADA(Mayurbhanj) 2(A)CC/000002/2025
425	D-ABLAPL/3324/2026 ABLAPL/1466/2026	SUSHREE SANGITA BHOL VS STATE OF ODISHA	ABESH KAMAL VS	BENTKAR (42 MOUZA) UPD CUTTACK () //
426	D-ABLAPL/3282/2026 ABLAPL/1467/2026	JAYAPRAKASH JENA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	KHANTAPADA /14 /2026 () //
427	D-ABLAPL/3174/2026 ABLAPL/1468/2026	MAMINA SAHU VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /55 /2026 () //
428	D-ABLAPL/3344/2026 ABLAPL/1469/2026	SK SAHIL ALI @ SAHIL ALI @ RAJA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	DHAMNAGAR /471 /2025 () //
429	D-ABLAPL/3332/2026 ABLAPL/1470/2026	PRADEEP SETHI VS STATE OF ODISHA	SARFARAJ AHMED VS	BADABAZAR /136 /2022 () //
430	D-ABLAPL/3345/2026 ABLAPL/1471/2026	SK. RAJU VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	DHAMNAGAR /37 /2026 () //
431	D-ABLAPL/3346/2026	BHARAT SUNDARAY @ BHARAT SUNDARA	BHARAT BHUSAN ROUSTRAY	NACHUNI /356 /2024

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	ABLAPL/1472/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/3444/2026 ABLAPL/1473/2026	PAPU KUMAR BEHERA VS STATE OF ODISHA	MITHUN DAS VS	KEONJHAR SADAR /47 /2026 () //
433	D-ABLAPL/3351/2026 ABLAPL/1474/2026	GOLAKA CHANDRA MOHANTY VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	KISSANNAGAR PS /316 /2024 () //
434	D-ABLAPL/3389/2026 ABLAPL/1475/2026	SAHIL KUMAR NAYAK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// /0 () //
435	D-ABLAPL/3320/2026 ABLAPL/1476/2026	N. DHANANJAYA REDDY @ DHANU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHARAKOT PS /383 /2025 () //
436	D-ABLAPL/3329/2026 ABLAPL/1477/2026	SUNIL BEHERA @ SUNIL KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /674 /2024 () //
437	D-ABLAPL/3170/2026 ABLAPL/1478/2026	BAINA @ NIRANJAN PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIHALPRASAD /50 /2023 () //
438	D-ABLAPL/3250/2026 ABLAPL/1479/2026	SK. NASIRUDDIN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	DAITARI /107 /2025 () //
439	D-ABLAPL/3313/2026 ABLAPL/1480/2026	SRIDHAR GOUDA @ RAJA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /326 /2025 () //
440	D-ABLAPL/3165/2026 ABLAPL/1481/2026	AMIT DAS VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// /0 () //